

**Public Grievances Cells in Hospitals**

1417. SHRI SHANTARAM NAIK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether public grievances cells have been established in the hospitals and institutions working under the Ministry of Health and Family Welfare;

(b) whether any assessment has been made as to how the cells are functioning; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RAFIQUE ALAM): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

**AIDS Cases in Goa**

1418. SHRI SHANTARAM NAIK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of AIDS cases detected in the State of Goa in the last two years;

(b) the action taken in each of the cases;

(c) whether State Government had sought any guidance from Union Government; and

(d) the special measures being taken, if any, in this regard in view of the fact that Goa is an international tourist centre?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RAFIQUE ALAM): (a) One full blown AIDS cases was reported in the last two years in Goa and the patient has died.

(b) and (c). Under the National AIDS Control Programme, technical guidance and financial assistance are being provided to all the States including GOA to contain the spread of disease.

Financial assistance of Rs. 10.00 lakh has been given to Government of GOA for establishment of AIDS control unit at Medical College, GOA, during 1988-89.

(d) To check the spread of AIDS, the following specific measures are being undertaken:-

- Screening of blood & blood products HIV infection in the surveillance centres at GOA Medical College, GOA.
- Counselling of Sero-positive case.
- Intensification of Health Education activities.

[Translation]

**Occupation of Staff Quarters for MPs at Baba Kharak Singh Marg**

1419. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether some servant quarters for MPs Flats at Baba Kharak Singh Marg have been unauthorisedly occupied?

(b) if so, the details thereof; and

(c) the time by which these quarters are likely to be got vacated?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (c). Information is being collected and will be laid on the Table of the House.